Reclassification of reservation criteria

917. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government is planning to delay the reclassification of reservation criteria to include some communities in Scheduled Castes (SC) and Scheduled Tribes (ST) lists and if so, the details thereof;
- (b) whether Government has taken any decision to reclassify the reservation criteria for Jats and Patidars, in view of the demands from these communities and if so, the details thereof; and
 - (c) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) There is no proposal for revision of the criteria followed for inclusion of a community/caste/tribe in the lists of Scheduled Castes and Scheduled Tribes.

- (b) No Sir.
- (c) Does not arise.